

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/17347/2025 BLAPL/5910/2025	RITURANI MALLICK VS STATE OF ODISHA	GOURAV MOHANTY VS	KEONJHAR TOWN /162 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(ODISHA) GR/0000582/2024
2	D-BLAPL/16530/2025 BLAPL/5911/2025	GURU KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /152 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000131/2024
3	D-BLAPL/16351/2025 BLAPL/5912/2025	BIPIN DIGAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PHIRINGIA /141 /2022 A.D.J,PHULBANI(Kandhamal) ST/0000007/2023
4	D-BLAPL/17121/2025 BLAPL/5913/2025	MANA KHORA @ KHARA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	POTTANGI /48 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000358/2025
5	D-BLAPL/16368/2025 BLAPL/5914/2025	PABITRA KUMAR BISWAL VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /260 /2025 J.M.F.C,TANGI(Khordha) GR/0000222/2025
6	D-BLAPL/16624/2025 BLAPL/5915/2025	JITU @ JITENDRA SAMAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /419 /2025 ADDL.SPECIAL JUDGE,TALCHER(Anugul) Spl/0000003/2025
7	D-BLAPL/17164/2025 BLAPL/5916/2025	PITAMBAR MAJHI VS UNION OF INDIA(N.C.B)	SITIKANT MISHRA VS	NCB BHUBANESWAR /4 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000019/2023
8	D-BLAPL/17271/2025 BLAPL/5917/2025	AHMMED JALALUDDIN @ AHAMMED VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /15 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000070/2025
9	D-BLAPL/17362/2025 BLAPL/5918/2025	PANKAJ MAJHI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	RAYAGADA G.R.P. /23 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000018/2025
10	D-BLAPL/16616/2025 BLAPL/5919/2025	SONU SONKAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /355 /2022 2ND A.D.J.,ROURKELA(Sundargarh) Spl/0000020/2023
11	D-BLAPL/16475/2025 BLAPL/5920/2025	SARAT KUMAR SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BALIMI /69 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000259/2025

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12	D-BLAPL/16909/2025 BLAPL/5921/2025	SURENDRA BHOI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	JAGATSINGPUR /153 /2025 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) CT/0000172/2025
13	D-BLAPL/16479/2025 BLAPL/5922/2025	SARAT KUMAR SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BALIMI /60 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000220/2025
14	D-BLAPL/16135/2025 BLAPL/5923/2025	AMULYA KUMAR OJHA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /184 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000454/2025
15	D-BLAPL/17239/2025 BLAPL/5924/2025	RUNUBALA BHATTA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PURI SADAR /398 /2024 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000106/2024
16	D-BLAPL/17294/2025 BLAPL/5925/2025	AMAYA RANJAN SAHOO @ AMIYA RANJAN SAHOO VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALIPATNA /124 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000452/2025
17	D-BLAPL/17324/2025 BLAPL/5926/2025	GOPAL BIBHAR VS STATE OF ODISHA	SURESH KUMAR JENA VS	CHAMPUA /182 /2024 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000047/2024
18	D-BLAPL/16373/2025 BLAPL/5927/2025	BASU PRADHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /59 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000078/2025
19	D-CMP/22877/2025 CMP/857/2025	RABINARAYAN SETHI VS KANAKALATA SETHI	VIJAYA KAR VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASOR CS/0000495/2013
20	D-CMP/23097/2025 CMP/858/2025	M/S. ANJU MACHINERY CO. , KHURDA VS PRAKASH PATTNAIK	ANUP KUMAR MOHAPATRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) EC/0000024/2015
21	D-CONTC/23214/2025 CONTC/2454/2025	PRASANNA KUMAR GOCHHAYAT VS ROHIT KUMAR LENKA, DIRECTOR OF MINES, KHORDHA	PRABIN DAS VS	// () //
22	D-CONTC/23208/2025 CONTC/2455/2025	LAXMI PRIYA RAULA VS ASWATHY S, I.A.S	ADV. VS	// () //
23	D-CRLMC/17228/2025	SANTOSH@SANTU BEHERA	RAMA KRISHNA NAIK	JODA /275 /2022

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	CRLMC/2036/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000404/2022
24	D-CRLMC/16782/2025 CRLMC/2037/2025	DIROJIO SAHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(C
25	D-RVWPET/22265/2025 RVWPET/151/2025	UCO BANK, SAMBALPUR VS SANGRAM KESHARI KHUNTIA	SUBRAT MISRA VS	ICC/0000010/2024 // ()
26	D-TRP(C)/22076/2025 TRP(C)/149/2025	BAIJAYANTI NAYAK VS CHANDRA SEKHAR NAYAK	AMLAN SHAKTI PAUL VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000022/2025
27	D-WA/18729/2025 WA/941/2025	SATYABHAMA DEVI WELFARE TRUST, BBSR VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
28	D-WA/23257/2025 WA/942/2025	ASHOK KUMAR DASH VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// ()
29	D-WA/23261/2025 WA/943/2025	ANITA HANDA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// ()
30	D-WA/23267/2025 WA/944/2025	INDIRA DASH VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// ()
31	D-WA/23270/2025 WA/945/2025	DASARI LINGARAJ DORA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// ()
32	D-WA/23276/2025 WA/946/2025	HARIPRIYA BERIHA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// ()
33	D-WP(C)/22925/2025 WP(C)/16012/2025	MADHUSMITA SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// ()
34	D-WP(C)/23169/2025 WP(C)/16013/2025	RAJESH MOHANTY VS	BALADEV PANDA VS	// ()

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35	D-WP(C)/23124/2025 WP(C)/16014/2025	STATE OF ODISHA SANGHAMITRA DASH VS	IPSIT AUROBINDO ACHARYA VS	// // 0
36	D-WP(C)/20483/2025 WP(C)/16015/2025	STATE OF ODISHA NIHAR RANJAN DEBATA VS	KSHIROD KUMAR ROUT VS	// // 0
37	D-WP(C)/20477/2025 WP(C)/16016/2025	STATE OF ODISHA SK. HAIDER ALLI VS	KSHIROD KUMAR ROUT VS	// // 0
38	D-WP(C)/23140/2025 WP(C)/16017/2025	STATE OF ODISHA GIRI GOBARDHAN FOREST COMMITTEE, KHURDA VS	ARUNA KUMAR NAYAK VS	// // 0
39	D-WP(C)/22940/2025 WP(C)/16018/2025	STATE OF ODISHA NALINI PATEL VS	PRASANTA KUMAR SATAPATHY VS	// // 0
40	D-WP(C)/22953/2025 WP(C)/16019/2025	STATE OF ODISHA SHAKTI PRASAD SAHOO VS	GANESH PRASAD SAMAL VS	// // 0
41	D-WP(C)/20864/2025 WP(C)/16020/2025	STATE OF ODISHA MINAKSHI NAYAK VS	KALANDI CHARAN BAL VS	// // 0
42	D-WP(C)/20867/2025 WP(C)/16021/2025	STATE OF ODISHA JAYANTI RANA VS	KALANDI CHARAN BAL VS	// // 0
43	D-WP(C)/23153/2025 WP(C)/16022/2025	STATE OF ODISHA THE JUNIOR ENGINEER TPSODL , PURUNAKATAK SECTION VS PRATAP KUMAR PANDA	PRASANTA KUMAR TRIPATHY VS	// // 0
44	D-WP(C)/23372/2025 WP(C)/16023/2025	STATE OF ODISHA DAYANIDHI ROUTH VS	LINGARAJ MOHANTY VS	// // 0
45	D-WP(C)/23246/2025 WP(C)/16024/2025	STATE OF ODISHA SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // 0

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46	D-WP(C)/23293/2025 WP(C)/16025/2025	KAMALA KANTA SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
47	D-WP(C)/22554/2025 WP(C)/16026/2025	NARAYAN KUMAR KHAITAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
48	D-WP(C)/20930/2025 WP(C)/16027/2025	BHAGABAN MANDAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
49	D-WP(C)/22563/2025 WP(C)/16028/2025	NARAYAN KUMAR KHAITAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
50	D-WP(C)/23166/2025 WP(C)/16029/2025	RABI NAIK VS STATE OF ODISHA	RAMESH KUMAR MUKHI VS	// 0 //
51	D-WP(C)/18669/2025 WP(C)/16030/2025	SASMITA BISWAL VS SIBAJI BISWAL	GAJENDRANATH ROUT VS	// 0 //
52	D-WP(C)/22567/2025 WP(C)/16031/2025	NARAYAN KUMAR KHAITAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
53	D-WP(C)/22980/2025 WP(C)/16032/2025	AKASH CHHATAR VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
54	D-WP(C)/22571/2025 WP(C)/16033/2025	NARAYAN KUMAR KHAITAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
55	D-WP(C)/22574/2025 WP(C)/16034/2025	NARAYAN KUMAR KHAITAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
56	D-WP(C)/17299/2025 WP(C)/16035/2025	ANINDYA ANIMESH DASH VS STATE OF ODISHA	PRAVAS NAIK VS	// 0 //
57	D-WP(C)/23320/2025	MURARI NARAYAN GUPTA	SAILABALA JENA	//

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	WP(C)/16036/2025	VS STATE OF ODISHA	VS	0 //
58	D-WP(C)/21062/2025 WP(C)/16037/2025	DANIAL BEHERA VS THE DISTRICT JUDGE, JHARSUGUDA	MANMEET SINGH ARORA VS	// 0 //
59	D-WP(C)/22962/2025 WP(C)/16038/2025	JYOTI RANJAN MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
60	D-WP(C)/22971/2025 WP(C)/16039/2025	LINGARAJ SADANGI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
61	D-WP(C)/22493/2025 WP(C)/16040/2025	SATYABHAMA PANDA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
62	D-WP(C)/22990/2025 WP(C)/16041/2025	NIHAREEKA BARIK VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
63	D-WP(C)/22806/2025 WP(C)/16042/2025	SURESH GARDIA VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
64	D-WP(C)/23241/2025 WP(C)/16043/2025	RABINDRA KUMAR SWAIN VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
65	D-WP(C)/22883/2025 WP(C)/16044/2025	SHANTILATA DEI VS COLLECTOR, KHURDA	BIDYADHAR MANSING VS	// 0 //
66	D-WP(C)/22984/2025 WP(C)/16045/2025	SUBHAM SAHU VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
67	D-WP(C)/22786/2025 WP(C)/16046/2025	PRADEEP KUMAR RATH VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
68	D-WP(C)/23027/2025 WP(C)/16047/2025	PRANESWARI PANDA @ PADHI VS	SURENDRA KUMAR GARTIA VS	// 0

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69	D-WP(C)/23137/2025 WP(C)/16048/2025	STATE OF ODISHA KABITA SUNDARI MALLICK VS	PRASANTA KUMAR SATAPATHY VS	// // ()
70	D-WP(C)/23150/2025 WP(C)/16049/2025	STATE OF ODISHA SABITA ROUT VS	PRASANTA KUMAR SATAPATHY VS	// // ()
71	D-WP(C)/23302/2025 WP(C)/16050/2025	STATE OF ODISHA JAYAKRUSHNA BARIK VS	SUBHADUTTA ROUSTRAY VS	// // ()
72	D-WP(C)/23304/2025 WP(C)/16051/2025	STATE OF ODISHA SMITA DAS VS	SUBHADUTTA ROUSTRAY VS	// // ()
73	D-ABLAPL/16545/2025 ABLAPL/6766/2025	STATE OF ODISHA VINEET AGRAWAL VS	BIJAYA KUMAR RAGADA VS	// // /0 ()
74	D-ABLAPL/16573/2025 ABLAPL/6767/2025	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	SATYA RANJAN MULIA VS	// // PURIGHAT /192 /2025 ()
75	D-ABLAPL/17202/2025 ABLAPL/6768/2025	STATE OF ODISHA DEEPAK KUMAR MISHRA VS	MRITUNJAY BANERJEE VS	// // BALANGA /71 /2025 ()
76	D-ABLAPL/16587/2025 ABLAPL/6769/2025	STATE OF ODISHA MD.ARBAB VS	SUBHENDU KUMAR NAYAK VS	// // BELPAHAR /121 /2025 ()
77	D-ABLAPL/16609/2025 ABLAPL/6770/2025	STATE OF ODISHA SANU @ SANU KHATUA VS	SUSANTA KUMAR BARAL VS	// // PAHALA /161 /2025 ()
78	D-ABLAPL/16807/2025 ABLAPL/6771/2025	STATE OF ODISHA PANCHANAN SAHU @ PANCHU VS	CHITA RANJAN DASH VS	// // BERHAMPUR TOWN /188 /2025 ()
79	D-ABLAPL/16626/2025 ABLAPL/6772/2025	STATE OF ODISHA HRUDANANDA TANDI @ HRUDANANDA @ AMUL TANDI VS	TARA PRASAD MOHAPATRA VS	// // BELPARA /64 /2021 ()
		STATE OF ODISHA		//

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80	D-ABLAPL/16805/2025 ABLAPL/6773/2025	SUNIL NAYAK VS STATE OF ODISHA	CHITA RANJAN DASH VS	BERHAMPUR TOWN /188 /2025 () //
81	D-ABLAPL/16815/2025 ABLAPL/6774/2025	ASIT KUMAR PARIDA VS STATE OF ODISHA	PRATIK DASH VS	JALESWAR /264 /2025 () //
82	D-ABLAPL/16819/2025 ABLAPL/6775/2025	SUMAN MAHAKUR @ SUMANTA MAHAKUR VS STATE OF ODISHA	AMITAV TRIPATHY VS	RAMPUR (SONEPUR) /20 /2025 () //
83	D-ABLAPL/17359/2025 ABLAPL/6776/2025	PRAVAT KUMAR JENA VS STATE OF ODISHA	SATYA NARAYAN PADWA VS	INFOVALLY UPD BHUBANESWAR /18 / () //
84	D-ABLAPL/16954/2025 ABLAPL/6777/2025	JAGDISH GIRI VS STATE OF ODISHA	SUBHANKAR ROUT VS	RAIRANGPUR TOWN /121 /2025 () //
85	D-ABLAPL/17089/2025 ABLAPL/6778/2025	SUBHAM MEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TITILAGARH /75 /2023 () //
86	D-ABLAPL/15400/2025 ABLAPL/6779/2025	MILAN BACHHAR VS STATE OF ODISHA	PRANAB KUMAR DAS VS	/ /0 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) 2(B)CC/0000006/2025
87	D-ABLAPL/17078/2025 ABLAPL/6780/2025	KAMALA BEHERA VS STATE OF ODISHA	DIPAK KUMAR SETHY VS	/ /0 () //
88	D-ABLAPL/17065/2025 ABLAPL/6781/2025	JAGANNATH MARANDI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KULIANA /95 /2025 () //
89	D-ABLAPL/17253/2025 ABLAPL/6782/2025	PARESH KUMAR PARIDA @ CHIKU VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BONTH /92 /2025 () //
90	D-ABLAPL/17297/2025 ABLAPL/6783/2025	RAJU SETHI VS STATE OF ODISHA	SITIKANT MISHRA VS	BHADRESWAR /98 /2025 () //
91	D-ABLAPL/17372/2025	PRASANTA KUMAR OJHA	DEBIDUTTA MOHAPATRA	NIALI /254 /2025

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	ABLAPL/6784/2025	VS STATE OF ODISHA	VS	() //
92	D-ABLAPL/17360/2025 ABLAPL/6785/2025	RABINDRA BEHERA VS STATE OF ODISHA	JYOTI PATNAIK VS	NISCHINTAKOILI /109 /2025 () //